- 1. Reduction in stock holding limits of recognised dealers;
- 2. Strict enforcement of stock holding limits and intensified de-hoarding operations through the State Government authorities;
- 3. Restriction on sale of sugar by one wholesaler to another where the transaction is not accompanied by physical delivery 0f stocks:
- 4. Restriction on recognised dea lers for turn-over of stocks within 10 days period;
- 5. Monitoring of information relating to sale and despatch of free sale sugar by making it obligatory for sugar mills to furnish particulars of weekly sales and despatches to the concerned State Government authorities:
- 6. Release of additional free-sale quotas for May and June, 1980; and
- 7. Decision to import two lakh tonnes of sugar.

A statement is attached. [See Appendix CXIV, Annexure No. 110].

भोरखपुर उत्तर अदेश के लिए डायल घुमा कर सीधे टेलीफोन करने की प्रणाली

1371. श्री नावेश्वर प्रसाद शाही । वया संचार मंत्री यह बताने की जुणा करेंगे कि:

(क) क्या यह सच है कि दो वर्ष पूर्व संचार मंत्री ने श्राश्वासन दिया था कि उत्तर प्रदेश में गोरखपुर को डायेल घुमाकर सीधे टेली-फोन करने की प्रणाली से दिल्ली तथा लखनऊ के शाथ जोड़ दिया जाएगा ;

- (ख) यदि हां, तो वैसा कब तक हो जाएगा; और
- (ग) यदि उपर्युक्त भाग (क) का उत्तर 'ना' हो तो यह कार्य कव तक मुरू अध्याजाने की संभावना हैं?

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† [S.T.D. system for Gorakhpur (U.P.) 1371. SHRI NAGESHWAR PRASAD SHAHI: Win the Minister of COMMUNICATION be pleased to state:

to Questions

- (a) whether it is a fact that two years ago the Minister of Communications had assured that Gorakhpur in U.P. would be connected with Delhi and Lucknow through S.T.D.;
 - (b) if so; by when it will be done: and
- (c) if the answer to part (a) above be in the negative by when the work is likely to be taken?]

संचार मंत्री (श्री शी० एम० स्टीफन)ः (क) जी, ही ।

- (ख) इस अपर्य के तीन भाग हैं :--
- गोरखपुर के करचल एवसचेंज को स्वचल अनाना,
- कानपुर के स्वचल ट्रंक एक्सचेंज को गोरखपुर से जोड़ना,
- सीधे डायल घुमाकर सीधे टेलीफोन करमे की प्रणाली को दिल्ली तथा लखनऊ के साथ जोड़ना।

उपरोक्त कार्य के पहले दो भाग मार्च, 80 में पूरे हो चुके हैं और लखनऊ और दिल्ली को जोड़ने का कार्य दिसम्बर, 1980 तक पूरा हो जाने की सभावना है।

(म) प्रकृत नहीं उठता ।

†[THE MINISTER OF COMMUNI-CATIONS (SHRI C. M. STEPHEN): (a) Yes, Sir.

- (b) The work comprised three parts: —
- 1. Automatization of Gorakhpur Manual Exchange.
- † [] English translation.

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- 2. Connecting Gorakhpur to Kanpur Trunk Automatic Exchange.
- 3. Extending STD services to Lucknow and Delhi.

While the first two parts have been completed by March, 80, the work of connection, to Lucknow and Delhi is likely to be completed by Dec, 80.

(c) Does not arise.]

Fallow land in States

- 1372. SHRI P. M. KHAN: Will the Minister of AGRICULTURE be pleased to state;
- (a) what is the acreage of fallow land at present in each State; and
- (b) what steps are being taken to bring this land under cultivation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The information regarding statewise

- area under fallow lands in 1976-77 is contained in the statement.
- (b) The steps being taken to bring fallow land under cultivation are:
 - 1. Providing subsidies on inputs like seed and plant protection chemicals and extending credit to farmers to enable them to cultivate as much land as possible;
- 2. Increasing the irrigated area in the country;
- 3. Protection to table land against the ingress of gullies and ravines, reclamation of shallow and broad ravines for horticulture and irrigated agriculture, stabilisation of medium and deep ravines through engineering structure and development of fuel and fodder reserves;
- 4. Reclamation of alkali soil by addition of soil amendments; and
- 5. Utilisation of current summer fallows for cultivation of short duration crops like summer moong in the northern States.

Statement

Arca under fallow lands state-wise-1976-77 (Provisional)

('000 hectares)

State	-								Current fallows	Other fallow land	Total fallow land
ī									2	3	4
Andhra Pradesh		•	•						2,647	1,216	3,86
Assam	•	•	•	•	•				108	122	230
Bihar		•	•						1,705	954	2,659
Gujarat(b) .		• .					•		436†	375	811
Haryana		•		٠					104	••	106
Himachal Pradesh		•						•	5 3		57
Jammu & Kashmit		•	•					· ·	93	8	101
Karnataka .	• •	••	* %**	•	•	:			1,939	717	2,65●